

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2236
ANSWERED ON:07.12.2005
EXTRADITION OF FUGITIVES FROM PAKISTAN
Baxla Shri Joachim

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Pakistan was provided with details of fugitives who have taken shelter there and need to be handed over to India;
- (b) if so, the details of talks held on the subject between the two countries till date;
- (c) the specific steps taken, if any, by the two Governments towards extradition of these fugitives; and
- (d) the outcome thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a) - (d) On 31 December 2001, Government handed over to Pakistan a consolidated list of 20 fugitives from Indian law, known to be residing in Pakistan with the request that they be apprehended and handed over to India. It was pointed out to Pakistan that 15 of the criminals in the list already had Interpol Red Corner notices issued against them which also provided Pakistan sufficient basis to take action against them. The list included individuals responsible for heinous crimes such as the Mumbai bomb blast in 1993, the hijacking of IC 814 to Kandahar and the attack on India's Parliament on December 13, 2001. Pakistan did not respond positively to this request. The President of Pakistan, in his January 12, 2002 address to the Nation, stated that there was no question of the Pakistani authorities handing over any Pakistani national to India. As regards the presence of non-Pakistani nationals, the President stated that Pakistan had not given asylum to any such person. A consolidated list, along with a similar request, was handed over to Pakistan during the Home Secretary level talks on the subject of 'Terrorism and Drug Trafficking' held in Islamabad on August 10-11, 2004, as part of the Composite Dialogue. Besides, India's proposal for an extradition treaty was reiterated in both rounds of Home Secretary level talks in August 2004 and September 2005. Pakistan has, so far, not responded positively to these requests or to the proposal for an extradition treaty.